GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 354
ANSWERED ON 05.12.2023

FAME INDIA SCHEME

354.  SHRI P.P. CHAUDHARY:
SHRI SANGAM LAL GUPTA:
SHRI ANURAG SHARMA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) the details of the progress made under the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme;

(b) the details of firms that have received incentives thereunder;

(c) the details of financial incentives proposed under the Scheme to be given to the firms;

(d) the manufacturing capacity of advanced chemistry cells added under the Scheme during the last two years;

(e) whether the Government has formulated any monitoring mechanism under this Scheme and if so, the details thereof; and

(f) whether any manufacturing unit has been approved by the Government to be established in the States of Rajasthan and Uttar Pradesh under the said scheme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, the Ministry of Heavy Industries formulated Faster Adoption and Manufacturing of Electric Vehicles in India Phase II (FAME India Phase II) Scheme for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. This phase mainly focuses on supporting electrification of public & shared transportation, and aims to support through demand incentive 7090 eBuses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported under the Scheme.

Under phase-II of FAME India Scheme, subsidy amounting to Rs. 5,228.00 crore has been given to electric vehicle manufactures on sale of 11,53,079 no. of electric vehicles as on 01.12.2023 (as per http://fame2.heavyindustries.gov.in/dashboard.aspx).

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The details of sold electric vehicles category wise are as under:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Wheeler Type</th>
<th>Total No. of Vehicle</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>2 wheeler</td>
<td>10,16,887</td>
</tr>
<tr>
<td>2.</td>
<td>3 wheeler</td>
<td>1,21,374</td>
</tr>
<tr>
<td>3.</td>
<td>4 wheeler</td>
<td>14,818</td>
</tr>
<tr>
<td><strong>Total</strong></td>
<td></td>
<td><strong>11,53,079</strong></td>
</tr>
</tbody>
</table>

Further, MHI sanctioned 6862 electric buses to various cities/STUs/State Govt. entities for intracity operations. Out of 6862 e-buses, 3487 e-buses have been supplied to STUs as on 29th November, 2023.

Ministry of Heavy Industries has also sanctioned Rs. 800 Cr. as capital subsidy to the three Oil Marketing Companies (OMCs) of the Ministry of Petroleum and Natural Gas (MoPNG) for establishment of 7,432 electric vehicle public charging stations.

(b) & (c): Sir, under FAME-India Scheme phase-II, no incentive is given to EV manufacturers. The incentive/concession is provided to consumers (buyers/end users) in the form of an upfront reduced purchase price of hybrid and electric vehicles to enable wider adoption, which will be reimbursed to the OEM (EV manufacturers) by Government of India. At present, total 62 OEMs have been registered as on 29.11.2023 to avail demand incentive under the scheme. Total Claims submitted on Portal till 15/11/2023 amounts to Rs. 5,094 crore out of which Rs. 3,815 crore have been disbursed so far.

(d): Sir, under FAME India Scheme Phase-II, there is no provision for manufacturing capacity of advanced chemistry cells. Further, the Government on 12th May, 2021 approved the Production Linked Incentive (PLI) Scheme for 'Advanced Chemistry Cell (ACC) Battery Storage’ for achieving manufacturing capacity of 50 GWh for enhancing India’s Manufacturing Capabilities with a budgetary outlay of Rs. 18,100 crore. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.

(e): Sir, the monitoring mechanism include formulation of compliances and getting the vehicles tested through Testing Agencies as per FAME guidelines i.e adoption of Phased Manufacturing Programme and conditions to avail Demand Incentives. Further, an Inter-Ministerial Empowered Committee “Project Implementation and Sanctioning Committee (PISC)” headed by Secretary (Heavy Industry) has been constituted for overall monitoring, sanctioning and implementation of the scheme.

(f): No, Sir.